

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
NEW DELHI
ORIGINAL APPLICATION NO. 327 OF 2022**

IN THE MATTER OF: -

Amaravati Fly Ash Bricks Manufacturers Association

Petitioner

Versus

Union of India and Ors.

Respondent

INDEX OF DOCUMENT

Sl. No.	Description of Documents	Page No.
1.	Affidavit on Behalf of Respondent No. 5	1 – 4
2.	<u>ANNEXURE R-5/1</u> A copy of demand draft dated 07.04.2025, issued by the Respondent No. 5 to the NGT Bar Association, Principal Bench, New Delhi for an amount of Rs. 25,000/- and the acknowledgment from the NGT Bar Association	5 – 6
3.	<u>ANNEXURE R-5/2</u> A copy of the datasheets for the information uploded to the web portal maintained by the CPCB for February, 2025.	7 – 9

Your faithfully,

Filed on: 22.04.2025


Mahfooz A. Nazki
Advocate for Respondent No. 5
D-16, Nizamuddin East,
New Delhi, 110013.
Mob: 9871200737
Mail: office@nazki.in

3. Before submitting the status of compliance by the Respondent No.5, it is necessary to mention that the Respondent No. 5 had failed to enter appearance and submit a response, due to which the Hon'ble Tribunal hadvide order dated 31.01.2025, imposed costs amounting to Rs. 25,000/-, to be paid to the NGT Bar Association, Principal Bench, New Delhi. It is submitted that this cost has been paid by the Respondent No. 5 through a Demand Draft dated 07.04.2025.

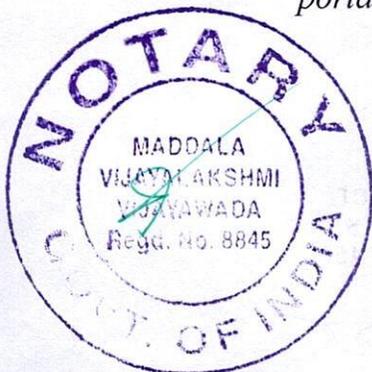
The demand draft dated 07.04.2025, issued by the Respondent No. 5 to the NGT Bar Association, Principal Bench, New Delhi foran amount of Rs. 25,000/- is annexed herewith and marked as **ANNEXURE R-5/1(Pg.5-6)**

4. As per the Notification S.O. 5481(E). dated 31.12.2021 issued by the MoEF&CC regarding the utilisationof flyash produced by coal or lignite thermal power plants, thermal power plants are required to upload certain data online. In specific,

- Sub para (9) of Para A, requires uploading of real time data on availability of fly ash by providing links to the Central Pollution Control Board's web portal or mobile phone App. The relevant portion is extracted below:

"A. Responsibilities of thermal power plants to dispose fly ash and bottom ash.-

(9) Every coal or lignite based thermal power plant (including captive or co-generating stations or both) shall provide real time data on daily basis of availability of ash with Thermal Power Plant (TPP), by providing link to Central Pollution Control Board's web portal or mobile phone App for the benefit of actual user(s)."



MADDALA VIJAYALAKSHMI B.A., B.L.
ADVOCATE & NOTARY
KRA TOWERS
IBRAHIMPATNAM (Village & Mandal)
VJJAYAWADA-521 456.
KRISHNA DIST. ANDHRA PRADESH.
Chief Engineer
O&M/Dr. N.T.T.P.S.
Ibrahimpatnam-521 456.

22/04/2025

- As per sub para 2(i) of Para E, thermal power plants shall upload monthly information regarding ash generation and utilisation by 5th of the next month on the web portal maintained by the Central Pollution Control Board for the said purpose. The relevant portion is extracted below:

E. Enforcement, Monitoring, Audit and Reporting.—

2) (i) Thermal power plants shall upload monthly information regarding ash generation and utilisation by 5th of the next month on the web portal.

5. The Respondent No. 5 has complied with the rule in sub para 2(i) of Para E, that thermal power plants shall upload monthly information regarding ash generation and utilization to the web portal maintained by the CPCB. It is submitted that the the required information is being uploaded every month.

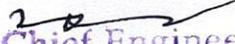
The datasheets for the information uploaded to the web portal maintained by the CPCB for February, 2025, are annexed herewith and marked as ANNEXURE R-5/2(Pg. No. 7 - 9)

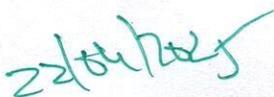
6. It is submitted that with regard to the directive in Sub para (9) of Para A of uploading of real time data on a daily basis with regard to the “availability of Ash” i.e. of both silo ash and ash in ash ponds in the thermal power plant, the same will be provided to the CPCB portal link shortly.



MADDAALA VIJAYALAKSHMI, B.A., B.L.
ADVOCATE & NOTARY
FLAT No. 103, RAMYA TOWERS
IBRAHIMPATNAM (Village & Mandal)
VIJAYAWADA-521 456.
KRISHNA Dist., ANDHRA PRADESH.


DEPONENT

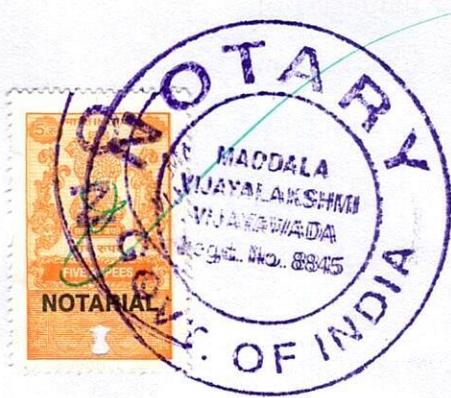

Chief Engineer
O&M/Dr. N.T.T.P.S.
Ibrahimpatnam-521 456.



VERIFICATION:

I, the deponent named above, do hereby verify that the contents of my affidavit are true and correct to the best of my knowledge and belief, no part of it is false nor anything material has been concealed therefrom.

Verified at _____ on this the 22nd day of April, 2025.



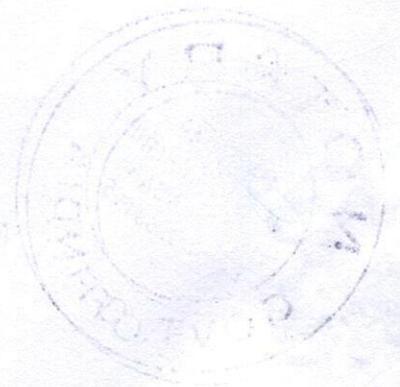
Maddala Vijayalakshmi
MADDALA VIJAYALAKSHMI, B.A., B.L.
ADVOCATE & NOTARY
FLAT No. 103, RAMYA TOWERS
IBRAHIMPATNAM (Village & Mandal)
VIJAYAWADA-521 466.
KRISHNA Dist., ANDHRA PRADESH;

22/04/2025

[Signature]
DEPONENT

Chief Engineer
O&M/Dr. N.T.T.P.S.
Ibrahimpatnam-521 466.

MADDALA VIJAYALAKSHMI
ADVOCATE & NOTARY
FLAT NO. 103, RAMYA TOWERS
IBRAHIMPATNAM (VILLAGE & MANDAL)
VIJAYAWADA-521 466.
KRISHNA DIST., ANDHRA PRADESH.



जारी व जारी वाली शाखा
State Bank of India
 Issuing Branch: VTPS IBRAHIMPATNAM-VIJAYAWADA
 कोड क्रं /CODE No: 20779
 Tel No. 0866-2942346

ANNEXURE R-5/1

1511

A/C Payee

DEMAND DRAFT

Key: TEJLAQ

Sr. No: 197205

0	7	0	4	2	0	2	5
---	---	---	---	---	---	---	---

D D M M Y Y Y Y

5

9

मांगे जानेपर NGT BAR ASSOCIATION PRINICIPAL BENCH NEW DELHI*****

या उनके आदेशपर

ON DEMAND PAY

OR ORDER

रुपये RUPEES

Twenty Five Thousand Only

अदा करें

₹

25000.00

6

5

IOI 000556614380
 Name of Applicant

Key: TEJLAQ Sr. No: 197205
 SAO OM DrNTTPS APGENCO DRAW

AMOUNT BELOW 25001(0/5)

मूल्य प्राप्त / VALUE RECEIVED

4

3

2

1

भारतीय स्टेट बैंक

STATE BANK OF INDIA

अदाकर्ता शाखा / DRAWEE BRANCH: NEW DELHI MAIN BRANCH
 कोड क्रं . /CODE No: 00691

प्राधिकृत हस्ताक्षरकर्ता
 AUTHORIZED SIGNATORY

शाखा प्रबंधक
 BRANCH MANAGER

कम्प्यूटर द्वारा मुद्रित होने पर ही वैध
 VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए वैध
 VALID FOR 3 MONTHS ONLY

₹ 1,50,000/- एवं अधिक के लिखत दो अधिकारियों द्वारा हस्ताक्षरित होने पर ही वैध है।
 INSTRUMENTS FOR ₹ 1,50,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

⑈ 6 1 4 3 8 0 ⑈ 00000 2000 ⑈ 000556 ⑈ 16



National Green Tribunal Bar Association

Room No. 28, NGT Complex, Faridkot House, Copernicus Marg, New Delhi - 110001
Tel. : +91-9910811802 E-mail : info@ngtba.org Website : www.ngtba.org

Date : 09/04/2025

Receipt No. : 480

Received with thanks from Chief Engineer ^{of m} Dr. NTPS (Rmo-25)

an amount of Rupees Twenty five thousand Only/-

through Cash / Cheque / Bank Draft No. 614380

Dated 07/04/2025 drawn on State bank of India, Bishimpetram

on account of Cost Imposed on Original Application :- 327 / 2022

Date of hearing : 20-03-2025

Amaravathi Fly Ash Bricks Manufacturers Association

Treasurer / Secretary

Union of India ^{versus} & ors


NGT Bar Association

25000/-



ANNEXURE R-5/2

Ash Availability & Utilization Portal

Add Ash Generation and Utilization



2001 (Type-1)

[Change Password \(/Account/ModifyProfile?useridn=6&userid=2001\)](#)

[Log off](#)

Company Name

A.P.GENCO (Andhrapradesh)

Plant Name

Dr. NTPS (Vijayawada)

For The Month and Year

February

2025

Coal Consumption (Lakh Metric Tonnes)

7.55194

Ash Content %

0.0

Fly Ash Gen. (Lakh Metric Tonnes)

2.49151

Bottom Ash Gen.(Lakh Metric Tonnes)

0.92151

Total (LMT)

3.41302

Water consumption for slurry discharge

2256552

Waste Water From Ash Pond into Land / Water Body (m3):

951700

PLF:

78.59

No of Units (MWh):

929510

Ash Utilization

Consumer Company Name *	Area of Usage *	Purpose *	Distance Range *	Type of Ash *	Quantity of Utilized Ash (Lakh Metric Tonnes) *	Amount Received by power plant at sale of ash (R)
<input type="checkbox"/> Cement manufacturing	Cement	Pr	Within 1C	Fly Bottom Pond	1.04262	0
<input type="checkbox"/> RMC manufacturing ur	Ready I	CL	Within 1C	Fly Bottom Pond	0.12237	0
<input type="checkbox"/> Brick manufacturing ur	Brick/BI	Wi	Within 1C	Fly Bottom Pond	0.42765	0
<input type="checkbox"/> Filling	Filling u	Pc	Within 1C	Fly Bottom Pond	0.00103	0

1514

8

Filling	Filling u	Ol	Within 1C	Fly	Bottom	Pond	0.31086	0
Filling	Filling u	Ol	100 KM t	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	Within 1C	Fly	Bottom	Pond	0.90926	0
RMC manufacturing ur	Ready r	Rf	Within 1C	Fly	Bottom	Pond	0	0
RMC manufacturing ur	Ready r	Rf	100 KM t	Fly	Bottom	Pond	0	0
RMC manufacturing ur	Ready r	Rf	Beyond 3	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Wi	Within 1C	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	Within 1C	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	100 KM t	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	Beyond 3	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	Within 1C	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	100 KM t	Fly	Bottom	Pond	0	0
Filling	Filling u	Pc	Within 1C	Fly	Bottom	Pond	0	0
Filling	Filling u	Ol	Within 1C	Fly	Bottom	Pond	0	0
Filling	Filling u	Ol	100 KM t	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	Within 1C	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Ol	100 KM t	Fly	Bottom	Pond	0	0
Brick manufacturing ur	Brick/BI	Wi	Within 1C	Fly	Bottom	Pond	0.17106	0
National High way	Constru	Wi	Within 1C	Fly	Bottom	Pond	0.32978	0

Fly Ash Utilization(LMT)	1.59367	+ Add More
Bottom Ash Utilization(LMT)	0.17106	
Ash Pond Utilization(LMT)	1.5499	
Total Ash Utilization(LMT)	3.31463	

Cancel

Current Fly Ash Stock(LMT)	0.89784
Current Bottom Ash Stock(LMT)	0.75045
Current Ash disposed in Pond(LMT)	1.64829
Previous Ash Pond Stock(LMT)	402.77739
Total Ash Stock(LMT)	402.87578

1516



Office of Mahfooz Nazki <office@nazki.in>

Affidavit in OA. No.327 of 2022

1 message

Office of Mahfooz Nazki <office@nazki.in>

Wed, Apr 23, 2025 at 8:50 AM

To: judicial-ngt@gov.in, filing.ngt@gmail.com, ngt@gov.in, Gaurav Bansal <advocategauravkumarbansal@gmail.com>, filing.bpl-ngt@gmail.com

Dear All,

Please find attached herewith the Compliance Affidavit on behalf of the Respondent No. 5.

Regards.

--

Office of Mahfooz A. Nazki,
Supreme Court of India,
D-16, First Floor, Nizamuddin East,
New Delhi-110013.

 **COMPLIANCE AFFIDAVIT IN OA 327 OF 22.pdf**
4418K